## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:359
ANSWERED ON:27.07.2010
REDUCTION IN TOLL
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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has received suggestions from the State Governments that the toll charges on highways at the time of widening of four lane highways into six lanes needs to be suspended or reduced by 50%;
- (b) if so, the reaction of the Government thereon;
- (c) the action taken on the suggestions;
- (d) whether the norms laid down in the manuals have been ignored by the National Highways Authority of India for the benefit of private players;
- (e) if so, the reaction of the Government thereon; and
- (f) the remedial measures taken in this regard?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF RAOD TRANSPORT & HIGHWAYS (SHRI R.P.N. SINGH)

- (a) to (c) Government is already reviewing the Policy for levying of User Fee as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008 keeping in view the experience gained so far and feedback from all stakeholders including users..
- (d) No, Madam. Under National Highways Development Project widening of highways are carried out as per standards and specifications laid down in the manual as approved by the Ministry of Road Transport & Highways and such Specifications, Standards, Design Codes covering various aspects of roads, bridges, materials, construction practices, technology, management, etc. published by the Indian Road Congress.
- (e) to (f) Do not arise.